

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/6053/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the th 14 October, 2019.

Sub: **Civil vacation.**

Ref:- Your letter No.DJ/BAK/2019/3289/E Dated the 1st of October, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the ensuing Durga Puja holidays w.e.f.05.10.2019 till 18.10.2019 along with station leave permission, with your official car, at your own cost, w.e.f. the evening of 04.10.2019 (after office hours) till the morning of 19.10.2019, as prayed for. The Chief Judicial Magistrate, Baksa and in his absence the next senior most Judicial Officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

6055
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2010/6054-1A, dated 14.10.19

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court, Guwahati.

6054/10/19
JT. REGISTRAR (VIGILANCE)

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